



SECURITIES AND EXCHANGE BOARD OF INDIA

Recruitment of Chief Economist

Securities and Exchange Board of India (SEBI), is a statutory regulatory body established by an Act of Parliament, to protect the interests of investors in securities, to promote the development of and to regulate the securities market. SEBI invites applications from Indian citizens for the post of Chief economist on contract basis **SEBI reserves the right to fill up the post or not to fill up the post at all**

No. of Posts: 01 (One)

The Chief Economist shall broadly have the following role

1. Lead a highly talented and motivated group of professionals
2. Support senior management with economic and policy research inputs
3. Carry out and promote research and analysis of economic environment in general, and securities market in particular, and
4. Publication of various reports and studies
5. Any other function assigned by the Board

Educational Qualification and Experience as on 31/07/11:

1. A first class post-graduation degree in Economic or Finance from a reputed university. Preference will be given to those holding a Ph.D. in these disciplines.
2. Relevant experience of at least 20 years, including 5 years in a similar position in a leading organization in financial sector.
3. Reasonable number of publications in journals of repute.
4. Good understanding of policy research in financial sector
5. Strong communication skills and Leadership competencies.

Age Limit (as on 31/07/2011): Not less than 40 years and not more than 55 years.

Remuneration: Scale of Pay: As admissible to an Executive Director, SEBI.

The present SEBI scale of pay for Executive Director is ₹ 75100 – 2000 (2) – 79100.

The monthly gross emoluments at the beginning of the scale work out to ₹ 129532 (with Board provided accommodation); or ₹ 179532/- (without accommodation).

Benefits in addition to monthly emoluments include Office Car (petrol & maintenance), Entertainment

Allowance, Medical Allowance, LFC, Telephone and Mobile, Medical Insurance, Personal Accident Insurance, Staff Furnishing Scheme, Residential Office Allowance etc.

Term of appointment:

The appointment for the post will be purely on contractual basis for a period of three years. The contract can be terminated by either side by giving 3 months notice.

A) GENERAL INSTRUCTIONS:

1. Applications which are incomplete, or received after the prescribed date will not be considered.
2. Mode of Selection will be shortlisting and Interview. The Board reserves the right to modify the selection procedure, if deemed fit. Outstation candidates called for Interview will be reimbursed 'Y' Class Air fare for the to and fro journey, subject to submission of necessary documentary evidence.
3. Candidates should satisfy themselves about their eligibility for the post applied for. The Board shall determine their eligibility only at the final stage, i.e. while calling them for interview.
4. The Board reserves the right to relax any of the requirements for the candidates in deserving cases.
5. The Candidate appointed on contract basis will **not** be entitled for permanent employment with SEBI.
6. Candidates applying for the post of Chief Economist (On Contract) who are already in service of Govt./Quasi-Govt. Organisations and Public Sector Banks /Undertakings will have to produce a "No Objection Certificate" from their employer, at the time of Interview as well as letter from employer enclosing the last three years Annual Confidential Reports (ACR's) or equivalent. Before appointment in SEBI, a proper discharge certificate from the employer will have to be produced. If the application is required to be routed through the employer and in the process it reaches the address as given at point 14 after the due date, it will not be considered even though submitted to the employer before the due date. In such cases, application marked 'Advance Copy' should be sent to the address as given at point 14 and the regular copy should be routed through the employer.

7. The Board reserves the right to raise the minimum standards in respect of experience/ qualification in order to restrict the number of candidates to be called for the Interview.

Thus, merely fulfilling the eligibility conditions laid down in the advertisement as regards qualifications, would not automatically entitle any candidate to be called for the Interview.

8. The Board reserves the right to cancel the Advertisement fully or partly on any grounds.
9. Canvassing in any form will disqualify the candidate.
10. If the candidates are not eligible or have knowingly or willfully furnished incorrect or false particulars or suppressed material information, their candidature will be liable to be cancelled at any stage of the selection. If the candidate qualifies in the selection process and subsequently it is found that he/she does not fulfill the eligibility criteria, his/her candidature will be cancelled and if appointed, the contract would be terminated without any notice or compensation.
11. Applications received after due date will not be entertained. The Board takes no responsibility for any delay in receipt of application or loss thereof in postal transit.
12. The decision of Board in all matters would be final and binding, and no correspondence in this regard would be entertained.

B) HOW TO APPLY:

13. Candidates who satisfy the eligibility norms may apply giving their bio data strictly in the format given below.
14. Applications should be sent by ordinary post in a cover superscribing the post applied for 'SEBI – Application for the post of CHIEF ECONOMIST' to the following address:

Deputy General Manager (HRD)
Securities and Exchange Board of India
Plot No.C4-A, "G" Block
Bandra-Kurla Complex
Bandra (East),
Mumbai 400 051
so as to reach **latest by October 15, 2011.**
15. Alternatively, applications in the prescribed format can also be sent through e-mail at recruitment@sebi.gov.in latest by October 15, 2011.
16. Applications received after this date are liable to be rejected.